

1	2	3	4
5.	Ib Valley TPS/Orissa	420	Counter Guarantee issued. However Government of Orissa is renegotiating the Project with the promoters
6.	Zero Unit of NLC/ Tamil Nadu	250	PPA/State Guarantee under finalisation before the State Government.
7.	Mangalore TPS/Karnataka	1000	Techno-economic clearance issued. Draft PPA under discussion between different departments/agencies of Central Government and the State Government.
8.	Bhadravati TPS/ Maharashtra	1072	Techno-economic clearance issued by Central Electricity Authority. PPA is being finalised between the State Government and the promoters.

Representation of Muslims in Government Sector

1308. SHRI MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state: the steps being taken by Government to ensure sufficient representation for Muslims in the Government Sector?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): Articles 14 and 16 of the Constitution provide inter-alia for equality of opportunity to all citizens in matters relating to employment under the State. Various measures for improving recruitment of minorities, including Muslims, are envisaged under the 15-Point Programme for welfare of minorities. Some of the salient follow-up steps initiated in this regard are:—

- (i) nomination of a member belonging to minorities on Selection Committees/Boards for making recruitment to Group 'C'/D' posts;
- (ii) arrangements for imparting pre-recruitment training to the minorities;
- (iii) giving wide publicity to vacancies in Government sector in Urdu Newspapers;
- (iv) monitoring the intake of minority community in recruitment;
- (v) undertaking special drives in minority areas for recruitment to Central Police Forces;

(vi) inclusion of certain Muslim communities in the list of Other Backward Classes for whom reservation in Government jobs has been provided.

रायगढ़ में ताप विद्युत संयंत्र का निर्माण

1309. श्री दिलीप सिंह बूदेव: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के रायगढ़ जिले में ताप विद्युत संयंत्र के निर्माण के लिए वर्ष 1991-92 से 1995-96 तक किन शेष औपचारिकताओं को पूर्ण कराने एवं आपत्तियों को दूर कराने के लिए कार्यवाही की गई है;

(ख) इस अवधि के दौरान शेष किन आपत्तियों को दूर करके औपचारिकताओं को पूर्ण किया गया है और किन आपत्तियों का निराकरण और औपचारिकताओं का पूर्ण होना शेष है;

(ग) इस संयंत्र की स्थापना का प्रस्ताव कब से विचाराधीन है और इससे मध्य प्रदेश के अलावा अन्य किन-किन राज्यों को विद्युत की आपूर्ति किए जाने का प्रस्ताव है; और

(घ) केन्द्र एवं राज्य सरकार द्वारा इस संयंत्र को शीघ्र स्थापित करने और राज्य में विद्युत की कमी को दूर करने के लिए किए जा रहे प्रयासों का ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री (डा० एस. वेणुगोपालचारी): (क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।